

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Customs Appeal No.76592 of 2018

(Arising out of Order-in-Appeal No.168-170/Pat/Cus/Appeal/2018 dated 14.02.2018
passed by Commissioner(Appeals) of Central GST & CX, Patna.)

Md. Minatullah Ansari

...Appellant

VERSUS

Commissioner of Customs, Patna

.....Respondent

APPEARANCE

Shri N.K.Chowdhary, Advocate for the Appellant (s)

Shri A.K.Singh, Authorized Representative for the Respondent (s)

CORAM: HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

DATE OF HEARING : 10 February 2020
DATE OF DECISION : 02 September 2020

The Appeal is allowed. For order, see order of date in Customs
Appeal No.76583 of 2018.

SD/
(P.K.CHOUDHARY)
MEMBER (JUDICIAL)

sm